

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-494(PB)/2017

IN THE MATTER OF:

Reliance Commercial Finance Ltd.

.... Applicant/Petitioner

Vs.

Noble Resourcing Business and Solutions Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 29.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Petitioner/Applicant :

For the Respondent :

ORDER

Affidavit of service be filed within a week.

List for arguments on 18th December, 2017.

Sd/-

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

29.11.2017
V.Sethi